

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 418 OF 2016 IN
APPEAL NO. 196 OF 2016 & IA NO. 419 OF 2016
&
**IA NO. 420 OF 2016 IN
APPEAL NO. 197 OF 2016 & IA NO. 421 OF 2016****

Dated: 23rd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Pvt. Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.
Mr. Atul Y. Chitale, Sr. Adv.
Mr. Vineet Malhotra
Mr. Vishal Gohri
Ms. Tanvi Kakkar
Ms. Akansha Ghose

Counsel for the Respondent(s) : Mr. Saurav Agarwal
Mr. Prashant Bezboruah
Mr. Sumit Kishore

ORDER

**IA NOs. 418 & 420 OF 2016
*(Appl. for stay)***

We have heard learned counsel for the parties.

List the matter for further hearing on **06.01.2017**.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson